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13/8/20

Order No. 232 /2020 (Administrative)

It has been reported by the Chief Medical Officer, Barabanki vide his letter no. Covid-19/2020/14556 dated 13.08.2020 that a class III employee of Barabanki Judgeship Sri Arun Kumar Verma S/o Sri Jagdish Prasad Verma, Presently posted in the Court of Chief Judicial Magistrate, Barabanki, has been found Corona Positive. Besides it has also been reported that two class IV employees Sri Santosh Kumar Pandey S/o Sri Jata Shanker Pandey and Sri Ravendra Pratap Singh S/o Sri Veer Pal Singh posted in the court of Principal Judge Family Court have also been found Corona Positive. The Family Courts are also situated in the same campus.

The District Magistrate, Barabanki vide his letter No. 1286/apda li./COVID-19/2020 dated 13.08.2020 has informed that if at the work place only one or two cases of COVID-19 are detected. Then the process of disinfecting/ sanitization shall be confined to the places where during previous 48 hours the infected persons had remained present and there is no need to close the whole office. Instead as per extant protocol, the process of sanitization/ disinfecting shall be carried out.

Therefore, it is ordered that the District Court, Barabanki shall remain closed on dated 14.08.2020, except Family Courts, in pursuance to the guidelines contained in Para No. 15 of Letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020, issued by the Hon'ble High Court.

It is made clear that the Courts of, the Session Judge, Special Judge SC/ST Act, Special Judge EC Act, Special Judge POCSO Act, Courts dealing with cases of Gangster Act & NDPS Act, Chief Judicial Magistrate, Civil Judge (Sr. Div.), Civil Judge (Jr. Div), Court No.13 and Civil Judge (Jr. Div), Ramsanehighat, Court No. 14, Barabanki, shall take up the judicial work through video conferencing from their residential office, pertaining to the matters as contained in clause 'a' to 'f' of Para 2 of letter no. 1298/LXXXVII-CPC/e-Courts/Allahabad, dated 28.07.2020, of the Hon'ble High Court, by mode of JITSI Video-Conferencing software, as provided in the guidelines contained in the said letter.

Services of minimal Court Staff shall be taken for conducting of Court proceeding through the Video-Conferencing.

Nodal Officer Computer and System Officer to make necessary arrangement for generation of dedicated e-mail I.D. of the District Court for receiving of Bail Application/ Urgent matters online, and also provide necessary assistance in respect of Court proceedings through Video-Conferencing.

It is also made clear that entry of the Lawyers and litigants in the District Court Complex is prohibited for the said period.

The Outlying Court at Haidergarh shall work as usual.

Computer Section, Administrative Office, Account Section and Nazarat Section shall remain open for urgent administrative work and for implementation of orders and direction received from the Hon'ble High Court.

Chief Judicial Magistrate, Barabanki, to make necessary arrangement in regards to remands of accused U/s 167 Cr.p.c. as per usual holiday practice and Sri Nitynand Shrinet, Special Judge SC/ST Act shall take remand of under trial prisoners of his court as well as all other additional Sessions courts.

The District Magistrate and Chief Medical Officer, Barabanki, to ensure complete sanitization of District Court premises and the court rooms on daily basis, and also to ensure testing of the remaining Class III and IV employees of District Court, in phases.

General dates of 02.09.2020 is fixed for the cases listed on 14.08.2020 for all the Courts of Barabanki Judgeship, except bail matters, old cases and the cases at final stage.

The flag hoisting ceremony and paying respect to the national flag shall be performed on Independence Day on dated 15.08.2020 as per fixed schedule.

This order be uploaded on the website of District Court Barabanki, for information to general

Let information be sent to the Hon'ble High Court.

Inform all concerned.

Been. Singh
13/8/2020

(Signature)
13.8.2020
(Ram Achal Yadav)
District Judge,
Barabanki.
13.08.2020